

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)
CHENNAI
APPLICATION No. 134 of 2017**

Between

1.M.Ravichandran
2.R.Vijayalakshmi
3.C.Rajendran

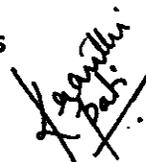
...Applicants

And

1. The Joint Commissioner/ Executive Officer,
Arulmigu Dhandayuthapani Swamy temple,
Palani.
2. The Commissioner,
Sivagiripatti Panchayat,
Palani Taluk.
3. The Commissioner,
Municipal Office,
Palani.
4. The Commissioner,
HR&CE,
Nungambakkam High Road,
Chennai- 600 034.
5. The Secretary,
Local Administration, Secretariat,
Chennai-600 009.
6. The Secretary,
Panchayat,
Secretariat, Chennai.
7. The Tahsildar,
Palani.
8. The Collector,
Dindigul District,
Dindigul.
9. The Chairman
Tamil Nadu Pollution Control Board,
76, Mount Road,
Guindy, Chennai- 32.
10. S.Prema
W/o Selvakumar,
Proprietor Sri Kantha Vilas,
175/7, Thiruvalluvar Gurukku Salai,
Anna Nagar, Palani-624 601.
11. Selvakumar,
Proprietor Sri Kantha Vilas,
175/7, Thiruvalluvar Gurukku Salai,
Anna Nagar, Palani-624 601.

.....Respondents


Asst. Commissioner / Personal Assistant
Arulmigu Dhandayuthapani Swami Thirukoil
PALANI.


Executive Officer
Arulmigu Dhandayuthapani Swami Thirukoil
PALANI.

**ADDITIONAL REPORT TO THE INTERIM REPORT OF THE JOINT COMMITTEE
DATED 10.11.2020.**

I, Kranthi Kumar Pati I.A.S, Son of Surender Pati, Hindu Aged about 30 Years, presently serving as the Executive officer, Arulmigu Dhandayuthapani Swamy temple, Palani, Dindigul District, do hereby solemnly affirm and sincerely state as follows:

1. I am the 1st respondent herein and as such I am well acquainted with the facts and circumstances of the case from the available records.
2. It is submitted that I have gone through the interim report dated 10.11.2020, filed in the above application and since the report has contains various allegations as against the 1st respondent temple and for the same an objection to the said interim report has been filed by the 1st respondent temple on 21.01.2021 which has been taken on file by this Hon'ble Tribunal on 26.3.2021.
3. However since it was advised to file a further report about the steps taken by the temple administration to ensure that there is no pollution caused in the land belonging to the applicants from the Tourist Bus Parking Area of the temple administration. It is submitted that as mentioned in the earlier report dated 21.1.2021, the temple administration has provided a free of cost Tourist Bus Parking Area and a lodge with 10 rooms, 10 toilets and 10 bathrooms separately for men and also for women in the year 2004 and further in the year 2015 in order to manage the crowd that visit the Hill shrine and 8 more toilets and 4 more bathrooms were constructed for both women and men separately for a total extent of 4 acres.
4. It is submitted that the Joint Committee gave some suggestions regarding the ongoing construction work in the said Tourist Bus Parking Area during their visit on 12.10.2020 and 04.11.2020. The rectification work done by this respondent have been elaborated below and the same also been recorded in the interim report filed by the Expert Committee. This respondent has provided three dispersion trenches to dispose the treated sewage from three septic tanks.


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| Description | Size |
|-----------------------|------------------|
| Dispersion Trench - 1 | 20 x 1.0 x 1.0 M |
| Dispersion Trench - 2 | 20 x 1.0 x 1.0 M |
| Dispersion Trench - 3 | 20 x 1.0 x 1.0 M |

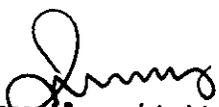
5. It is submitted that the Gap below the grade beam of the compound wall in south side has been filled with earth so as to arrest the discharge of waste water into the applicants' land and the east west drain located at the back side toilets and bathrooms (West Side) has been completely closed and filled up, so that, no discharge of sewage water/waste water into the applicants' lands and the same has been periodically checked to prevent such over flow of water.

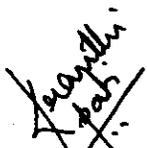
6. It is submitted that new pipe line with inspection chambers have been laid to convey the waste water generated from the bathrooms located on east side into public drain owned by Sivagiripatti Panchayat and also the discharge from the public drain to temple drain which was previously connected in to the temple drain has been completely diverted to main drain.

7. It is submitted that this respondent already informed that the pilgrims are using the toilets and bathrooms only during festival seasons, which would be roughly around 20 days in a year. The above fact is mentioned taking in to consonance that the hill temple would witness huge crowd only during the 'Thai Poosam' festival which took place this year from 22.01.2021 to 31.01.2021 (10 days) and 'Panguni Uthiram' festival which took place from 22.03.2021 to 31.03.2021. (10 days).

8. It is submitted that inspite of the fact that the temple witnessed huge crowd during the 'Thai Poosam' and 'Panguni Uthiram' festival days (20 days) and pilgrims used the toilets and bathrooms in the Tourist Bus Parking Area, the sewage water/waste water has been completely arrested by this respondent in that area and no water has been drained from the Tourist Bus Parking Area to the adjoining areas including the petitioners' lands.

9. It is submitted that the entry of sewage water in to the applicants land through the hole in the compound wall has been properly arrested. For the past 4 months after the completion of rectification work, no water has


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been entered into the applicants' lands. In future also there will be no discharge of water from the area to the applicants' lands from the Tourist Bus Parking Area of the temple.

10. This respondent reserves his right to file additional affidavit of objections as and when the 9th respondent files report for levying environmental compensation for the alleged damage caused to the lands belonging to the applicants.

Dated at Palani, this the 19th day of May 2021.



Executive Officer
Arulmighu Dhandayuthapani Swamy
Thirukoil, Palani.



Asst. Commissioner / Personal Assistant
Arulmighu Dhandayuthapani Swami Thirukoil
PALANI.

BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)

Application No: 134 OF 2017

M.Ravichandran &
2 others . ..Applicants

-vs-

The Joint Commissioner/
Executive Officer,
A/m Dhandayuthapaniswamy
Temple, Palani
And others. ..Respondents

Response filed by the 1st
Respondent dated 19.5.2021
to the report
dated 10.11.2020 of the
Joint Committee

M/s. R.Karthikeyan &
R.Bharanidharan
Counsel for 1st Respondent
39, Puram Prakash Road,
Balaji Nagar, Royapettah,
Chennai-600 014
98400 21369
rbharanidharanadv@gmail.com